Rampant sexual abuse in Tihar jail

- 724. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) whether there is rampant sexual abuse in Tihar jail;
 - (b) if so, the details thereof;
- (c) whether the National Human Rights Commission (NHRC) has sought a report in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) The details of sexual abuse cases (u/s 377 IPC) in Tihar Jail reported to Delhi Police during the years 2014, 2015 and 2016 (up to 31.01.2016) are as under:-

Year	Reported	Persons arrested
2014	7	9
2015	3	2
2016 (up to 31.01.2016)	1	2

(c) and (d) National Human Rights Commission (NHRC) had taken suo-moto congizance on a news item published in the Times of India dated 9th June 2015 titled "Inside story: The gangs of Tihar Jail" and a case No.2960/30/9/2015 dated 9th June 2015 was registered by the NHRC. The inquiry team of NHRC did not find any evidence to suggest that sexual abuse and sodomy is rampant in the jail.

Sex crimes in South Delhi

- 725. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) whether as per media report, South Delhi has topped the chart in sex crimes;
 - (b) if so, the details thereof along with reasons therefor;
- (c) whether Government has devised some strict action plan to control this shame;
 - (d) if so, the details thereof; and

(e) what is the status of the above crime in other sectors in Delhi region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (e) As reported by Delhi Police, District-wise details of the cases of sex related crimes registered by them during the last two years and the current year (upto 31.01.2016) are given in Statement (*See* below).

Delhi Police has reported that the following measures have been taken by them to check the incidents of crime in the city:-

- Identification of crime prone areas and enhancement of visibility of Police by deploying pickets, foot patrolling, PCR vans and Emergency Response Vehicles (ERVs).
- ii. For the safety and security of women, Delhi Police has initiated various steps such as launch of Women Helpline 1091, Himmat SOS, anti-stalking services for women etc.

In addition to this, Delhi Police has also taken the following steps to check activities of sex workers indulging in unlawful and illegal activities:-

- Criminal intelligence is developed and follow up action is taken in a sustained manner to keep such activities under check.
- Strict watch is maintained over Hotel/Guest houses, Railway stations and other places which are infamous/ vulnerable to such crimes.
- Eyes & Ears Scheme to collect information from general public about such crimes. Periodic inter-state and inter-agency liaison meetings to strengthen the vigil on this front and curb such illegal activities.

Statement

Details of the cases of sex related crimes registered during the last two years and the current year

Districts/ Units	Total No. of sex related crimes registered			
	2014	2015	2016 (upto 31.01.2016)	
1	2	3	4	
North	261	235	15	
Central	340	412	22	
North-West	632	652	51	

234 Written Answers	to [RAJYA	SABHA]	Unstarred Questions
1	2	3	4
Outer	842	1031	77
East	798	1042	40
North-East	788	771	41
South	1553	2027	141
South-East	865	940	46
South-West	812	930	43
West	801	860	62
New Delhi	94	82	10
Railways	21	31	1
Metro	32	21	2
IGI Airport	16	18	1
Special Cell	0	1	0
Crime Branch	2	2	0
Economic Offence Wing (EOW)	2	6	0
SPU(W&C)	0	0	0
Total	7859	9061	552

Increase in crimes against children

726. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is sharp increase in crimes against children in the country;
 - (b) if so, the details thereof along with reasons therefor;
- (c) whether it is proposed to open up some centres for better counselling of children to address the menace; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information provided